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R.K.Sahoo vs. UOI

ORDERS/DIRECTIONS SL.NO.6

O.A No.260/00010/14

Date –9.7.2014

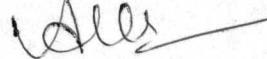
CORAM:

HON'BLE SHRI A.K.PATNAIK, MEMBER(J)

HON'BLE SHRI R.C.MISRA, MEMBER(A)

Heard Shri D.K.Mohanty, learned counsel for the applicant and Shri S.Barik, learned ACGSC for the Respondents. By filing a Memo applicant has prayed for withdrawal of this O.A. The prayer is allowed. O.A. is disposed of as withdrawn.

  
R.C. Misra  
MEMBER(A)

  
A.K. Patnaik  
MEMBER(J)